

CALENDAR OF NATIONAL LOK ADALAT- 2016

(PRE-LITIGATIVE AND PENDING CASES)

S.NO.	DATE	SUJECT
1	13.02.2016	Bank Matters Section 138. NI Act. Recovery suits etc. (pending and pre-litigative matters)
2	12.03.2016	Civil and Revenue case
3	09.04.2016	Labour and Family Matters
4	14.05.2016	MACT and Insurance Claims
5	09.07.2016	Electricity/Water/Telephone/Public Utility disputes.
6	13.03.2016	Bank matters: Section 138, NI Act, Recovery Suits etc (Pending and pre-litigation matters)
7	10.09.2016	Criminal Compoundable matters.
8	08.10.2016	Traffic, Pretty matters, Municipal Matters
9	November/ December 2016	National Lok Adalat.